

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**STARRED QUESTION NO. \*41**  
ANSWERED ON 22.07.2021

**POWER PRODUCTION FROM SRISAILAM RESERVOIR**

\*41. SHRI Y.S. AVINASH REDDY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government of Andhra Pradesh has requested the Union Government to instruct the Government of Telangana to stop the power production from Srisaillam Reservoir which is being undertaken against the decision of the Krishna River Management Board (KRMB);
- (b) if so, the details thereof;
- (c) whether any action has been taken on the request of the Government of Andhra Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF JAL SHAKTI

(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) to (d) A statement is laid on the Table of the House.

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**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. \*41 TO BE ANSWERED ON 22<sup>nd</sup> JULY, 2021 ON “POWER PRODUCTION FROM SRISAILAM RESERVOIR” RAISED BY SHRI Y.S. AVINASH REDDY.**

(a) Yes, sir.

(b) to (d) The Hon'ble Chief Minister of Andhra Pradesh requested the Union Government to prevail upon the State of Telangana to stop at once the indiscriminate drawal of water solely for power generation.

The KRMB, vide letter dated 15.07.2021 requested the Telangana State GENCO authorities to stop further release of water immediately through Srisailam Dam, Left Power House as it was agreed that quantum of water drawn for power generation purpose is incidental to irrigation and drinking water needs.

Subsequently, KRMB again vide letter dated 16.07.2021 has requested the Special Chief Secretary to Government, Irrigation & CAD Department, Government of Telangana to take immediate necessary action to stop further release of water through Srisailam Dam, Left Power House.

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